

Manufacturing	9.7 per cent
Mining & Quarrying	4.2 per cent
Electricity	8.5 per cent

(c) The rate of growth of industrial production during the current year 1986-87 up to October 1986 was 7.4 per cent. Government have been taking various steps to increase the industrial growth through a more liberal licensing policy, promotional efforts, incentives and subsidies, provision of concessional finance and infrastructural development.

(d) and (e). Certain industries have shown low rates of growth due to factors such as infrastructural and raw material constraints, demand bottlenecks, adverse industrial relations, inadequate technological upgradation, etc.

(f) The Seventh Plan aims at an overall annual average growth rate of 8 per cent in the industry sector. The measures being taken to achieve this target include planned and progressive restructuring of industry, improving infrastructural facilities, more efficient use of capital, modernisation and upgradation of technology, increasing productivity, etc.

#### Setting up of industries in rural areas

4032. SHRI CHINTAMANI JENA : Will the Minister of INDUSTRY be pleased to state :

(a) the number of applications for grant of letters of intent for establishing new industries in Orissa Pending with Government as on 31 December, 1986;

(b) since when these applications are pending ; and

(c) by when these are likely to be cleared ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) Out of the Industrial Licence applications received upto 31st December, 1986

two proposals received under the provisions of Industries (Development and Regulation) Act, 1951 are at various stages of processing.

(b) and (c). One application was received in May, 1986 and the other in September, 1986. It is the constant endeavour of the Government to dispose of all pending Industrial Licence applications as expeditiously as possible. To ensure this, procedures have been streamlined.

#### Expansion/modernisation of Coir Industry in Kerala

4034. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of INDUSTRY be pleased to state :

(a) whether any coir manufacturing units have been sponsored/aided by Union Government in the State of Kerala ;

(b) if so, the details thereof ;

(c) whether there have been any proposals to start/modernise/expand units for coir products in Kerala ; and

(d) if so, the details of proposals and the decision of Government in this regards ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM):

(a) and (b). The Coir Board, a statutory agency for the development of coir industry set up by the Government had established at Kalavoor (near Allepy) in Kerala, a production unit, namely, Hindustan Coir, equipped with power looms to produce mattings. The unit is run by the Coir Board out of budgetary provisions placed at its disposal by the Government. The unit has five power looms and other equipment suitable for production of coir floor coverings in running length. Its average annual production is around 1.5 lakh sq. meters.

(c) and (d). The Government of Kerala had proposed an outlay of Rs. 250 crores by State and Central Governments and